FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR MALAYALAM VEHICLES INDIA PRIVATE LIMITED OPERATING IN AUTOMOTIVE INDUSTRY AT KOCHI, KERALA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	MALAYALAM VEHICLES INDIA PRIVATE LIMITED CIN: U50500KL2017PTC048854
2	Address of the registered office	CC No. 52/3171, 52/3172, Sharon Tower Opp. Salafi Mazjid, Vyttila, Ernakulam, Kerala, India, 682019
3	URL of website	https://www.malayalamvehicles.com
4	Details of place where majority of fixed assets are located	At four locations in Kochi - Vytila, Aluve, Panangad.
5	Installed capacity of main products/ services	Business as a Dealer of TATA Motors Passenger Cars, and a Contractor, hence, the installed capacity is not applicable.
6	Quantity and value of main products/ services sold in last financial year	Rs.49.84 Crore, The CD is engaged in the business as a Dealer in TATA Motors Passenger cars
7	Number of employees/ workmen	13
8	Further details, including last available financial statements (with schedules) of two years, lists of creditors, and relevant dates for subsequent events of the process, are available at:	Details can be sought by emailing at malayalamcirp@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing at malayalamcirp@gmail.com
10	Last date for receipt of the expression of interest	25/07/2025
11	Date of issue of provisional list of prospective resolution applicants	05/08/2025
12	Last date for submission of objections to the provisional list	10/08/2025
13	Date of issue of the final list of prospective resolution applicants	20/08/2025
14	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	25/08/2025
15	Last date for submission of resolution plans	24/09/2025
16	Process the email ID to submit EOI	malayalamcirp@gmail.com

Sd/-
Jayaprakash. M.D
Interim Resolution Professional
Malayalam Vehicles India Private Limited,
Reg. No. IBBI/IPA-001/IPP-02683/2022-2023/14101
AFA Valid up to 30-06-2026
Modiyil, Thumpamon, Pathanamthitta, Kerala -689502
Date: 08/07/2025,
Place: Kochi – Kerala State